

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-845(ND)/2018

IN THE MATTER OF:

M/s Toll Global Forwarding (India) Pvt. Ltd. ...PETITIONER

vs

M/s Marvel Craft Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 03.09.2019

Coram:

Shri. P.S.N. Prasad,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner

: Vinod Chaurasia, CA MP Jain, Liquidator

For the Corporate Debtor

: Ajay Bhasin, Ex Director

ORDER

Heard the counsel for both the parties. In CA No. 602 of 2019, the orders are reserved.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**